NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/345/ (IB)/2017

NAME OF THE PETITIONER(S)

: A. PAKKIR SAKKARAI

NAME OF THE RESPONDENT(S) : AMIRTHA VALLI CHIT FUNDS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for the Petitioner absent. There was no representation on behalf of the Petition on 25.7.2017. Today also, there is no representation on behalf of the Petitioner. It seems that the Petitioner is not interested in prosecuting the matter. Therefore, the Petition is dismissed for default.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K.ANANTHA PADMANABHA SWAMY) **MEMBER (JUDICIAL)**

hv